NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.77/BB/ 2017	-	For hearing	230/ 232	mPortal(India) Wireless Solutions Pvt. Ltd. & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

15

REPRESENTATION TO WHOM

SIGNATURE

· Penkul. K. Agvn.

Adr for Petitioner

ORDER

Counsel for Petitioner is present. R.D has filed his report. Counsel is directed to file comments if any on the R.D's report. O.L has already filed his report. Heard him. List it for orders on 06/03/2018.

Member (T)

Member (J)